OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs) TIS HAZARI COURTS: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok Adalat to the held on 11.02.2023 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Present place of posting	Mobile No.
1.	Pawan Kumar EC: 44836723	Peon	Ms. Richa Parihar, Ld. ASJ-FTSC (POCSO-01) Central, THC	9812566539
2.	Sunita Dua EC: 43933693	Peon	Nazarat Branch, Central, THC	9210070837
3.	Rohit EC: 36735288	Peon	Sh. Mridul Gupta, Ld. ACJ-cum- CCJ-cum-ARC Central, THC	8570919282
4.	Arjun Singh EC: 61385580	Peon	Office Pool, Admn.III, Central, THC	9354176467
5.	Veer Vahadur EC: 83625622	Peon	Office Pool, Admn.III, Central, THC	7351398175
6.	Nikesh Khatri S/o Sh. Rajesh Khatri (Newly Appointed)	Peon	Office Pool, Admn.III, Central, THC	9999790993
7.	Sukhjeet Singh S/o Sh. Karamveer Singh	Peon	Office Pool, Admn.III, Central, THC	9306323942
8.	Sunil EC: 42093504	Peon	Office Pool, Admn.III, Central, THC	9990466277

Girish Kathnalia Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi 1 D FEB

13293- 303 Admn-III/CDLSA/HOs/Delhi/2023 Dated, Delhi the

Copy forwarded for information & necessary action to:

- 1. Personal Office of the Ld. Principal District & Sessions Judge (HOs), THC,
- The Secretary, CDLSA, THC, Delhi.
- Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
- The Officials concerned for compliance.

Branch Incharge Admn III. Central

Tis Hazari Courts, Delhi

(J)h53